

Annexure-3

Name of the corporate debtor: Frost International Limited ; Date of commencement of CIRP: 09-02-2023; List of stakeholders as on: 15-06-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	UCO Bank	21-02-23	5,138,169,593	5,138,169,593	Secured Loan	5,138,169,593	5,138,169,593	No	7.51%	-	-	-	-	
2	Central Bank of India	21-02-23	6,779,182,242	6,779,182,162	Secured Loan	6,779,182,162	6,779,182,162	No	9.91%	-	-	80	-	
3	Punjab National Bank	22-02-23	13,027,593,786	13,027,298,828	Secured Loan	13,027,298,828	13,027,298,828	No	19.04%	-	-	-	294,959	
4	Canara Bank	23-02-23	4,953,344,965	3,417,954,859	Secured Loan	3,417,954,859	3,417,954,859	No	5.00%	-	-	-	1,535,390,105	
5	Bank of Baroda	23-02-23	12,398,995,307	12,398,995,307	Secured Loan	12,398,995,307	12,398,995,307	No	18.12%	-	-	-	-	
6	Bank of India	23-02-23	10,128,232,762	10,124,915,522	Secured Loan	10,124,915,522	10,124,915,522	No	14.80%	-	-	-	3,317,240	
7	Union Bank of India	23-02-23	4,868,566,408	4,520,202,197	Secured Loan	4,520,202,197	4,520,202,197	No	6.61%	-	-	347,364,211	1,000,000	
8	Indian Bank	24-02-23	4,743,988,912	4,743,668,912	Secured Loan	4,743,668,912	4,743,668,912	No	6.93%	-	-	-	320,000	
9	Indian Overseas Bank	24-02-23	14,122,740,251	8,261,572,398	Secured Loan	8,261,572,398	8,261,572,398	No	12.08%	-	-	-	5,861,167,853	
	TOTAL		76,160,814,226	68,411,959,778		68,411,959,778	68,411,959,778		100%	-	-	347,364,291	7,401,490,157	

Notes:

- Acceptance of the claim is subject to receipt of certain documents /clarifications from the Financial Creditors in relation to interest, penal charges, agreements, contracts etc. The analysis and findings delineated in this report are specifically subject to information received upto 14-06-2023. The same may change subject to any material information received from the creditors affecting the claim amounts.
- The list of admitted claims of the financial creditors is subject to further verification of related party status of the claimants as per the provisions of the Insolvency & Bankruptcy Code, 2016.
- If any claim amounts undergo changes subsequent based on the additional information called for during the course of verification, the same would not be treated as negligence on the part of the RP undertaking this verification process.